4.30. It is about the Dunkel Draft— now it has become the GATT agreement. So it would be at 4.30. 1 want Members, who have got private Members' business in their names; to note that they would be here at 2 o'clock.

STATEMENT BY MINISER Correcing the reply given in the Rajya Sabha on the 27th November 1992

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV). Madam; I teg to lay on the Table a statement (in English and Hindi) correcting this reply given in the Rajya Sabha on the 27th November 1992 to Unstarred Question 893 regarding foreign tour by the officers of SAIL and thtir subsidiaries [Placed in Library; *See* No. LT. 4807/93]

SHRI MD. SALTM (West Bengal): Madam; earlier also I took it up. It took more than one year to correct it. The question was in 1992. Now it is the end of 1993. I want your comment, Madam.

SHRI MENTAY PADMANABHAM; Better late 'than never!

THE DEPUTY CHAIRMAN; In future, try to give it early.

PAPERS LAID ON THE TABLE

I. Report nd Accounts A1993-93) of the Hindutan Zinc Limited, Udaipur and related Papers.

..... II Report and Accounts (1992-93) of the Hindustan copper united, Calcutta and related papers.

III. Report and Accounts (199-93) of the National Aluminium company united, Bhubaneshwar; and related papers.

IV. Report and Accounts (1992-93) of the Bharat Gold Mines United, Oorgaum (Karnataka) and related papers. THE MINISTER OF STATE (THE MINISTRY OF MINES (SH BAL RAM SINGH YADAV) Mada I lay on the Table, under sub-sectii (1) of section 619A of the Compani Act, 1956, a copy each (in Engli and Hindi) of the followi papers:—

(i) (a) Annual Report and counts of the Hindustan Zi Limited, Udaipur, for the ye 1992-93, together with the Audi to Report on the Accounts and I cmments of the Comptroller a Auditor General of India therec

(b) Review by Government the working of the above Co pany. [Placed in Library. S No. LT-4819/98).

(ii) (a) Annual Report and A counts of the Hindustan Copy Limited, Calcutta, for the ye 1992-93, together with the Auditc Report on the Accounts and t comments of the Comptroller a Auditor General of India thereon.

(b) Review by Government the working of the above Co pany. (Placed in Library. *I* No. LT.4820|93)

(iii) (a) Twelfth Annual Rep< and Accounts of the National A minium Company Limited, BI baneshwar, for the year 1992-93, gether with the Auditors' Rep on the Accounts and the commer of the Comptroller and Audit General of India thereon.

(b) Review by Government the working of the above Coi pany. (Placed in Library. & No. LT-4823/93).

(iv)(a) Twenty-Arts Annual B port and Accounts of the Bhar Gold Mines Limited, Oorgat (Karnataka), for the year 1992-E 365 Papers Laid

(b) Review by Government on the working of the above Company. (Placed in Library. *See* Uo. LT-4822/93).

(iv) (a) Twenty-first Annual Re-Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the year 1982-93, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation. (Placed in Library. *See* No. LT-4821 93).

Notification of the Food Corporation of India, New Delhi.

2. THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHKI KALP NATH RAI) Madam I lay on the Table, under subsetoin (5) of section 45 of the Food Corporation Act, 1964, a copy (in English and Hindi) of the Food Corporation of India, New Delhi, Notification No. E.P. 39-3/83, dated the 13th October, 1993, publishing the Food Corporation of Iidia (Death-cum-Retirement Gratuity) (First Amendment) Regulations, 1993.

(Placed in Library. See No. LT-1825/93)

I. Reports and Accounts (1992-...93) of the Vijayanagar Steel Limited, Bangalore and related papers.

II. Report and Accounts (1992-93) of the Neelachal Ispat Nigam Limited, Bhubaneshwar and related papers. II. Report and Accounts (1992-93) of the sponge Iron Iadia Limited, Hyderabad and related papers.

IV—Report and Accounts (1992-93) of he Bhara; Refractories Lmited, Boaro, and related papers.

V. Report and Accounts (1892 93) of the Metrollurgical Engineer ing consultants (India) Limited, Ranhci and rlated papers.

VI. Ueport and Accounts (1992-93) of the Metal Serap Trade Cor poration Limited Calcutta, and re lated papers.

VII. Rsport and Accountr (1992-93) of the Hindustan Steel Works Construction Limited Calcutta and related pipers.

VIII. Report and Accounts (1992-93) of the National Mineral Development Corporation Ltd. Hyderabad nd erlated papers.

IX. Report and Accounts	(1992-
93) of the Rashiriya Ispat	Nigam
Limited Visakhapatnam	Steel
Plant and related papers.	

3. THE MINISER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV: Madam, I lay on, the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) (a) Tenth Annual Report and Accounts of the Vijyanagar Steel Limited, Bangalore, for the year 1992-93, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company. (Placed in Library. *See* ' No. LT-4718/03).